

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100100/2011	The State CBI ACB Vs Mohan Ghadge and 4 Ors	SPP. Mr.Sandeep Singh Adv.Mishra-A/1,9,10, Adv.Joshi-A/2,6,7, Adv.Gupta-A/5, Adv.Parab-A/8
2	SPL CASE CBI	100101/2011	The State CBI ACB Vs Pramod Prabhakaran adn 2 Ors	
3	SPL CASE CBI	100080/2012	The State CBI ACB Mumbai Vs Ram Phool Meena and 1 other	SPP Mr.Sandeep Singh Adv Mr.Pasbola-A/1, Adv Mr.Girish Kulkarni-A/2
4	SPL CASE CBI	100025/2016	The State CBI ACB Vs Vasant Gopinath Sarvade and another	SPP Mr.Sandeep Singh Adv.Holambe-Patil-A/1, Adv.Patkar-A/2
(Main Matter REMAND APPLN CBI/0100019/2015)				
<u>CHARGE</u>				
5	SPL CASE CBI	100010/2017	The State CBI ACB Vs Pritam Vidyadhar Nagarkar and oths	
<u>REPLY/SAY</u>				
6	MISC APPLN CBI	100367/2020	Sulthana Khamar Vs CBI ACB MUMBAI	M/s. Nipa Shah
7	MISC APPLN CBI	100368/2020	Mohammad Abdul Hafeez Vs CBI ACB MUMBAI	M/s. Nipa Shah
<u>CROSS-EXAMINATION</u>				
8	SPL CASE CBI	100105/2014	The State CBI ACB Vs Lalitikumar Tripathi and ors.	SPP. Sandeep Singh Adv. Shashikant Parab